

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**

Original Application No.203/00290/2020

Jabalpur, this Thursday, the 17th day of December, 2020

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

Dr. B.K. Jha S/o Late Lakshmikant Jha aged about 61 years
Ex-Principal JNV Bilaspur CG R/o C/o Shri P.K. Jha
Professors colony, Bandhpara Post Dumka Jharkhand
814109 **-Applicant**



(By Advocate – Shri A.V.Sridhar)

Versus

1. Union of India, Through The Secretary, Department of School Education and literacy Government of India, C Wing Shastri Bhawan, Dr. Rajendra Prasad Rd. Rajpath Area Central Secretariat, New Delhi 110001
2. Chairman Navoday Vidyalaya Samiti B-15 Sector 62 Noida (U.P.) 201307 - Respondents (By Advocate – Shri D.S.Baghel)

ORDER(ORAL)

By Ramesh Singh Thakur. JM:-

Counsel for the applicant submits that this Original Application has become infructuous and he is not pressing the same at this stage.

2. Accordingly the Original Application is dismissed as not pressed.

(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur) Judicial Member